

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 30th day of October, **2019**

**R. A. 330/41/2018
In
ORIGINAL APPLICATION NO. 330/1001 of 2015**

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

1. Union of India through defence, Government of India, South Block New Delhi.
2. Director General Ordnance Services (OS-8C) Army Headquarters, DHQ PO, New Delhi.
3. The Director of Accounts, Postal Department, UP Circle Aliganj, Lucknow.
4. Commandant Ordnance Depot, Fort Allahabad.

.....Applicant.

VERSUS

1. Smt. Saroja Devi W/o Late Udai Raj.
2. Manoj Kumar S/o Late Udai Raj, Both R/o Village Bheski, Po. Saodaad. District - Allahabad.

.....Respondents

Advocates for the Applicant : Shri N. P. Shukla

Advocate for the Respondents : Shri Swayambar Lal

ORDER

Shri Dharmendra Tiwari holding brief of Shri N. P. Shukla, counsel for the applicant and Shri Swayambar Lal, counsel for the respondents are present.

2. Shri Dharmendra Tiwari brief holder of Shri N. P. Shukla, counsel for the review applicant submits that department has implemented the order dated 27.03.2018. Therefore, he does not want to press the review application.
3. In view of the above Review Application is dismissed as *not pressed*. No order as to costs.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/Shashi/